

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4372  
ANSWERED ON:20.02.2014  
EMPLOYEES ENGAGED BY CONTRACTORS IN NTPC  
Rawat Shri Ashok Kumar

**Will the Minister of POWER be pleased to state:**

- (a) whether the contractors have employed the workers belonging to Scheduled Castes and Scheduled Tribes in the National Thermal Power Corporation Limited (NTPC);
- (b) if so, the details thereof;
- (c) whether the NTPC and the contractors engaged by the NTPC maintains any record about the workers from the said categories;
- (d) if so, the details thereof; and
- (e) the manner in which the NTPC ensures that workers from Scheduled Castes and Scheduled Tribes are employed by the contractors?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) & (b) : NTPC`s Contractors engage workers as per their job requirement. NTPC does not maintain specific records indicating SC/ST workers engaged by its contractors.

(c) : NTPC maintains records of workers directly appointed by it for the said categories. Contractors, being the direct employer in respect of their workers, are required to maintain appropriate records of workers whenever so necessary, under various laws.

(d) : The details of employees directly appointed by NTPC who belong to SC/ST category are given below:

(as on 31st December 2013)

Group No.	of SC Employees	No of ST Employees
A	1715	599
B	935	408
C	762	299
D	214	129
D(S)	0	0
Total	3626	1435

(e) : Job contracts are awarded by NTPC to contracting agencies who engage workers for execution of work as per job requirement. The role of NTPC is to ensure compliance under various laws in respect of workers engaged by them, wherever monitoring of such compliances is legally required to be done by NTPC.